

ASSAM ACT 1 OF 1959

THE ASSAM APPROPRIATION (No.I) ACT, 1959

(Received the assent of the Governor on the 21st March 1959)

(Passed by the Assembly)

[Published in the *Assam Gazette*, dated the 25th March 1959]

An
Act

to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March 1959.

It is hereby enacted in the Tenth Year of the Republic of India as follows—

1. **Short title and commencement.**—This Act may be called the Assam Appropriation (No.I) Act, 1959.

2. **Withdrawal of Rs.2,84,48,503 from and out of the Consolidated Fund of the State of Assam for the financial year 1958-59.**—From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of two crores, eighty-four lakhs, forty-eight thousand, five hundred and three rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1959, in respect of the services specified in column (2) of the Schedule.

3. **Appropriation.**—The sums, authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the schedule in relation to the year ending on the thirty-first day of March, 1959.

SCHEDULE

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Con- solidated Fund	Total
		Rs.	Rs.	Rs.
1	Charges on account of Taxes on income other than Corporation Tax,	..	8,977	8,977
2	Charges on account of Land Revenue.	200	7,220	7,420
5	Charges on account of Forests ..	10,38,881	..	10,38,881
6	Charges on account of Registration	55,200	..	55,200

[Price 12 nP. or 2d.]

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		Voted by the Assembly	Charged on the Con- solidated Fund	Total
		Rs.	Rs.	Rs.
8	Charges on account of Other Taxes and Duties.	1,50,307	..	1,50,307
9	Charges on account of Navigation, Embankment and Drainage Works.	44,000	..	44,000
10	Charges on account of Interest on Debt and other obligations.	..	5,97,550	5,97,550
11	Charges on account of General Administration.	17,70,529	4,500	17,75,029
12	Charges on account of Administration of Justice.	1,00,690	76,500	1,77,190
13	Charges on account of Jails and Convict Settlements.	3,76,972	..	3,76,972
14	Charges on account of Police ..	40,40,152	121	40,40,273
17	Charges on account of Education	9,40,000	..	9,40,000
19	Charges on account of Public Health	3,25,000	..	3,25,000
20	Charges on account of Agriculture	6,00,000	..	6,00,000
22	Charges on account of Veterinary	2,27,000	..	2,27,000
23	Charges on account of Co-operation —I—Co-operative Societies.	80,000	...	80,000
26	Charges on account of Industries and Supplies-II-Cottage Industries	1,10,000	..	1,10,000
27	Charges on account of Major Industries.	53,400	..	53,400
29	Charges on account of Civil Works (excluding Tools and Plant and Establishment).	1,300	20,000	21,300
30	Charges on account of Tools and Plant and Establishment.	15,00,000	1,742	15,01,742
33	Charges on account of Famine Relief	5,27,495	..	5,27,495
34	Charges on account of Superannuation Allowances and Pensions, etc.	4,27,457	319	4,27,776
36	Charges on account of 57-Miscellaneous—I—Expenditure on State Prisoners and Detenus, etc.	2,00,398	..	2,00,398

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		Voted by the Assembly	Charged on the Con- solidated Fund	Total
		Rs.	Rs.	Rs.
37	Charges on account of 57.—Miscellaneous—II—Donations for charitable purposes, etc.	3,34,663	..	3,34,663
38	Charges on account of 57.—Miscellaneous—III—Contributions, etc.	9,70,465	..	9,70,465
44	Charges on account of Road Transport Schemes—Working Expenses.	17,27,400	..	17,27,400
46	Charges on account of Community Development Projects.	29,565	..	29,565
49A	Charges on account of Zamindari Abolition system.	4,00,000	—	4,00,000
52	Charges on account of Capital Outlay on Industrial Development—(I—Investment in other Commercial Concerns).	10,00,000	—	10,00,000
53	Charges on account of Capital Outlay on Industrial Development—(II—Development of Co-operative).	2,00,000	..	2,00,000
59	Charges on account of Capital Outlay on State Schemes of Government Trading.	1,05,00,000	..	1,05,00,000
60	Charges on account of Loans and Advances, etc.	500	..	500
Grand Total ..		2,77,31,574	7,16,929	2,84,48,503